

In the following 13 Applications for Certified Copies, despite notice dated 03-Mar-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 16-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-17-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201801619	Adv. A.M. Rajabally for Plaintiff	6557-2006 (1)
2	U-201802175	Prajat H. Jaggi Adv for Plaintiff	7546-2017-STAMP NO. (1)
3	U-201802831	Jayant Gaikwad Adv. For Plaintiff	10352-1991 (5)
4	U-201808715	Narayanan & Narayanan Adv for Plaintiffs	379-2008 (Record Dept.)
5	U-201903748	Ram B. Pamnani (Defendant No.2)	201-1990 (Record Dept.)
6	U-201908401	Prabhakar Dnyanoba Kamble (Third Party Application)	3134-2006 (Record Dept.)
7	U-201908693	Maneksha & Sethna Adv for Plaintiffs	8765-1999 (15)
8	U-202003711	Adv S.C. Singh	2435-2005 (Record Dept.)
9	U-202003800	Avinash raghunath Sonawane- third party Person	5188-1986 (Record Dept.)
10	U-202003838	Kennedy Philip Dsouza	6547-1982 (Record Dept.)
11	O-201802063	M/s. Neha Choksi Adv for Plaintiff	6-2009 (Exe. Dept.)
12	O-201803294	Samyak Pati I/b VOX LAW Adv for Defendant	79-1991 (14)
13	O-201804160	D.J. Walavalkar Adv for Plaintiff	1179-2011 (5)